NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/16	TP 217/17	Hearing	391 / 394	Future Financial Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema. Ha	Hi Roc	Pr
2.	SATIP. JOHN	eggl Adiscul to	petitur &

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She requested time for filing report. List it on 18/08/2017.

Member (T)

Member (J)